(क) क्या यह सच है कि कूपर एलन कम्पनी के कर्मचारी इस कम्पनी को सरकार ारा अपने नियत्रण में लिए जाने की माग करते आ रहे हैं;

Oral Answers

- (ख) यदि हा, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है; और
- (ग) कम्पनी के प्रबन्धको द्वारा की गई। अनियमितताओ का विवरण क्या है और उनके खिलाफ सरकार ने क्या कार्यवाही की है?

†[Taking over of Cooper Allen Com-Pany

- *9. SHRI SURAJ PRASAD: Will the Minister of INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the employees of the Cooper Allen Company have been demanding that the control of the Company be taken over by Government;
- (b) if so, what action has been taken by Government in this regard; and
- (c) what are the details of the irregularities committed by the management of the company and what action has been taken by Government against then?

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्रालय में उपमंत्री (श्री भानु प्रकाश सिंह): (क्र) और (ख) जी, हा। क्रिटिश इन्डिया वारपोरेशन के प्रबन्धकों ने भी सरकार में निगम के कूपर एलन तथा नार्थ वेस्ट टेनरी एककों को अपने नियन्त्रण में लेने की प्रार्थना की थी। सरकार ने इस प्रार्थना को स्वीकार कर लिया है तथा कानपुर में टेनरी एण्ड फुट वीयर कारपोरेशन आफ इण्डिया नाम से एक नयी कम्पनी की स्थापना की है। अधिकार में लेने की कार्यवाही दिनाक 23 मई, 1969 को पूरी हो गई।

(ग) निगम के मामले की जाच का कार्य जारी है। †[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): (a) and (b) Yes, Madam, the management of the British India Corporation also requested the Government to take over the Cooper Allen and the North West Tannery Units of the Corporation The Government have accepted the offer and have set up a new Company in the name and style of "The Tannery and Footwear Corporation of India Limited" at Kanpur, and the take-over has been effected on 23rd May, 1969.

(c) Investigation into the affairs of the Corporation is in progress.]

श्री सूरज प्रसाद: क्या सरकार बतायेगी कि सरकार ने कब इसको लेने का फैसला किया और कब इसको पूरी तरह अपने । नयत्रण में ले लेगी?

श्री फावरहोन अली अहमद: यह तो बताया है कि 23 मई, 1969 को इसे सरकार ने ले लिया है और उसके बाद कपी रिजस्टर्ड हो गयी है ौर काम शुरू हो गया है।

PUMP AND COMPRESSOR PLANT AT ALLA-HABAD

*10 SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that Government propose to set up an indigenous pump and Compressor Plant at Allahabad; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): (a) and (b) A proposal to set up a plant for the manufacture of special types of Pumps and Compressors at Naini near Allahabad is under consideration of the Government. The Plant when in full production, will have an annual capacity of 6,000 tonnes.

SHRI M. K. MOHTA: May I ask the Government whether it has been examined by the Go ernment if it would be more economical to take up this project in one of the existing public sector units instead of setting up a new unit altogether for this purpose?

SHRI FAKHR JDDIN ALI AHMED: This matter has been examined in detail and formerly there was an idea of having a very big project having production of over 16,000 tonn s, but now we have reduced it to about 6,000 tonnes and for that purpose it is proposed to consider the location of this project at Naini.

THE DEPUT! CHAIRMAN: The Question Hour is over

WRITTEN ANS WERS TO QUESTIONS

LOCATION OF BLAST FURNACE

*11 SHRI A D MANI: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state.

- (a) whether Crovernment propose to commission a blast furnace to meet the shortage of foundry-grade pig from in the country, and
- (b) if so, when the blast furnace will be located?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C M POON CHA): (a) and (b) A proposal to set apart one of the blast furnace at the Durgapur Steel Plant exclusively for production of foundry-grade pig iron sunder consideration

रेलवे को तूप न के कारण हुई हानि

*12. श्री राम सहाय . क्या रेल मत्री यह बताने की दृश करेगे कि:

- (क) इस वर जून के मध्य मे तिमल-नाड तथा आन्ध्र प्रदण मे आये तूफान के कारण भारतीय रठवे को जो हानि उठानी पड़ी उस का व्यौरा क्या है,
- (ख) मद्रास-'वजयवाडा संक्शन पर फिर् से सामान्य योगायात चालू होने तक रेलवे को अनुमानत कितनी हानि हो जाने की सभावना है;

- (ग) रेलवे को उक्त सैक्शन से पिछले छ महीनो मे कितनी आय हुई और गत वर्ष इन्ही महीनो मे कितनी आय हुई थी; और
- (घ) मई तथा जून, 1969 के दोरान तेलगाना आन्दोलन के प्रसग में रेलवे की सम्पति को कितनी हानि हुई है और इस सम्बन्ध में कितनी लोगों को पकड कर उन पर मुकदमें चलाये गये हैं ?

†[Loss to the Railways due to Storms

- *12. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of loss suffered by the Indian Railways on account of the storm which swept over the States of Tamil Nadu and Andhra Pradesh in the middle of June this year;
- (b) the estimated loss likely to be suffered by the Railways till the normal traffic is restored on the Madras-Vijayawada Section;
- (c) the income of the Railways from the aforesaid Section during the last six months and the income for the corresponding period last year, and
- (d) the extent of damage caused to railway property in connection with the Telengana agitation during the months of May and June, 1969 and the number of persons apprehended and prosecuted in this connection?

रेल मंत्री (रा० राम सुभग सिंह) (क) जून, 1969 में कोई तूफान नहीं आया था। सम्भवत माननीय सदस्य का आशय मई महीने के तुफान में है। यदि ऐसा है, तो निम्नलिखित खण्डों में टूट-फूट आयी —

- (i) विजयवाडा-गुडिवाडा
- (ii) विजयवाडा-गुणदाला
- (iii) ग्न्टूर-दोनकोडा
- (iv) उप्पृगुड्र-चिन्नगजाम
- (v) दौरनाकल-विजयवाडा
- †[] English translation.